

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3786
ANSWERED ON:19.04.2010
CHARGING OF MONEY FROM TELECOM COMPANIES
Kumar Shri Vishwa Mohan

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) is formulating a scheme to charge the money from the mobile companies which are allotting numbers in excess after a certain limit;
- (b) if so, the details thereof;
- (c) the steps taken by the Government in this regard;
- (d) whether any survey has been conducted by the Government to ascertain the number of consumers listed by each mobile company and the services being provided to the consumers by the said companies in the country; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) to (e): Madam, TRAI has released a consultation paper on `Efficient Utilization of Numbering Resources` on 20-1-2010. In the consultation paper TRAI has thrown open various issues involved in the matter inter alia including the issue of pricing of numbering resources for the comments from stake holders. The Department of Telecommunications is presently not charging any fee from the service providers for the allotment of mobile numbers.